

Mr. Shine P.Sasidhar, Advocate Vs Kerala State Road Transport Corporation

Court: Competition Commission Of India

Date of Decision: Jan. 22, 2024

Acts Referred: Competition Act, 2002 " Section 4, 19(1)(a), 26(2), 33
Motor Vehicles Act, 1988 " Section 67(1), 67(2), 100(2)

Hon'ble Judges: Ravneet Kaur, Chairperson; Anil Agrawal, Member; Sweta Kakkad, Member

Bench: Full Bench

Judgement